

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 12th July, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 88/2016(CZ) (M.A.No.614/16)	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. Ankur Pastor, Adv.	
2.	Original Application No. 85/2016(CZ)	Shri Kumaun Samaj (<i>Uttarakhand</i>) Vs. District Collector, Bhopal & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
3.	Appeal No. 09/2016(CZ) (M.A.No.609/16)	Girish Badgaiyan Vs. MP SEIAA & 7 Ors.	Mr. Shrey Raj Saxena, Adv.	
FOR HEARING				
4.	Original Application No. 35/2016(CZ)	Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
5.	Original Application No. 06/2016(CZ) (M.A.No.475/16)	Eco Balance Society of Rajasthan (<i>Mining, Amarpur</i>) Vs State Pollution Control Board, Rajasthan & 7 Ors.	Mr. Anurag Tripathi, Adv.	
6.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (<i>Ranthambaur, National Park</i>) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
FOR COMPLIANCE				
7.	Appeal No. 53/2015(CZ)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in